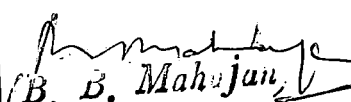


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

-OA/TA/MP. No. 130/1994 in O.A. 130/93

Gopal Ram Meena Versus Union of India & Ors.

Date of Order	Orders
	This is a Misc. Application filed by the Non-applicant / Respondents in O.A. No. 130/93 for recalling the order dated 6.10.93 passed by Honble Bench & seeking extension of time for filing the reply. On scrutiny it has found in order. S.O.(S.) of 11/3/94
<u>11-3-94</u>	Mr. Praveen Balwada, Counsel for the applicant. Registered & Put up in Court for admission on <u>13-4-94</u> as prayed. REGISTRAR C.A.T., JAIPUR
Chk and do the app and on vid 24/3/94	<u>13-4-94</u> Sh. V.S. Nirvan, bny holder for Sh. Praveen Balwada, counsel for the applicant. Delay in filing the reply is condoned and the reply may be taken on record. A copy of the reply be ^{supplied} sent to the opposite party, if not supplied so far. MA stands disposed of accordingly.  (B. B. Mahajan) Member (Adm.)  (D. L. Mehta) Vice-Chairman